

GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

RAJYA SABHA
UNSTARRED QUESTION No.1428
TO BE ANSWERED ON 13.03.2023

MPLADS

1428. DR. JOHN BRITTAS:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether it is a fact that there has been wide ranging changes brought in for the MPLAD Scheme;
- (b) if so, the details thereof;
- (c) whether Ministry has taken final decision on letter No.MPRS/05/1121/2022(2) dated 9th May, 2022 demanding to exclude the flow funds under MPLAD Scheme from the new revised procedure and to continue to permit MPs to recommend works for interest amount accrued for MPLADS Fund by retaining the extant procedure; and
- (d) if not, whether Ministry will object to the Office Memorandum dated 1st December, 2022 of Department of Expenditure insisting implementation of the disputed new revised procedure from 1st February, 2023?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH].

(a) & (b) Based on the suggestions/inputs received from various stakeholders, including Hon'ble MPs, which were found feasible and aligned with the objectives of MPLAD Scheme, the Ministry has released the revised MPLADS Guidelines on 22-2-2023, which would be effective from 1-4-2023. These Guidelines have also been uploaded on MPLADS portal at mplads.gov.in

(c) & (d) Ministry of Finance, Department of Expenditure have granted relaxation till 30-9-2023 from provisions of para 3(viii) of the Guidelines contained in their O.M., dated 9-3-2022 regarding remitting of interest earned from the funds to the Consolidated Fund of India (CFI). The interest accrued in the account of Central Nodal Agency at the time of close of each financial year, shall be distributed equally amongst all sitting Members of Parliament (both of Rajya Sabha and Lok Sabha) who have served more than 9 months in that financial year (Para-10.4.6 of MPLADS Guidelines, 2023).
